

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S.K. MASALA AND FOODS LIMITED Date of Commencement of Liquidation: 12-02-2021; List of Stakeholders as on Date: 05-04-2021; Name of IP: Mr. Gordhanbhai Ratnabhai Godhani; Last 5 digit of registration number: 11921

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 2 | 73600 | 2 | 73600 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 3 | 89060 | 3 | 89060 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 78125355 | 1 | 78125355 | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors | 2 | 39140000 | 2 | 2250500 | 0 | 1663500 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 1 | 4492887 | 1 | 4492887 | 0 | 0 | 0 | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 9 | 121920902 | 9 | 85031402 | 0 | 1663500 | 0 | |